GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2498 TO BE ANSWERED ON MARCH 13, 2025

STEPS FOR OCCUPANCY OF UNOCCUPIED HOUSES UNDER PMAY-U

NO. 2498. SHRI SASIKANTH SENTHIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware that nearly 47 per cent of the houses constructed under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) for the urban poor remain unoccupied and nearly 70 per cent of houses built under the scheme particularly in the In-situ Slum Redevelopment (ISSR) vertical remain unoccupied; and
- (b) if so, the details thereof along with the steps taken/being taken by the Government to improve the occupancy of the houses constructed under PMAY-U?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). PMAY-U is a demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution including allotment of completed houses are done by States/Union Territories (UTs). As on 03.03.2025, a total of 118.64 lakh houses have been sanctioned under the scheme since inception, out of which 112.46 lakh have been grounded, of which 90.60 lakh are completed and 87.52 lakh have been occupied. The remaining houses are at different stages of construction.

The scheme period, which was earlier up to 31.03.2022, has further been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Occupancy of AHP/ISSR houses is an important concern raised with States/UTs during review meetings. The States/UTs are encouraged to improve occupancy of houses under AHP/ISSR verticals of PMAY-U by providing civic infrastructure and ensuring allotment to beneficiaries on priority. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses and ensure occupancy within the stipulated timeframe.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). Moreover, in-principle approval of more than 6.75 lakh houses have been provided to 30 States/UTs which have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 for eligible beneficiaries including homeless.
